

Item No.14

03.1.2008

MA 2085/2007

MA 2086/2007

OA 2283/2003

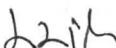
Present: None for applicant in OA (respondents in MA)

Sh. R.N. Singh, counsel for respondents in OA (applicant in MA)

MA 2085 and 2086 of 2007

By MA 2085/2007 applicant in MA (respondents in OA) has sought extension of time upto 30.11.2007 for compliance of order dated 03.6.2005. Learned counsel for applicant in MA states that present MA has become infructuous because the time sought by this MA was upto 30.11.2007, which has already been over. Accordingly, both the present MAs are disposed of.


(Mrs. Meera Chhibber)
Member (J)


(L.K. Joshi)
Vice-Chairman (A)

/gkk/